## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## **PRINCIPAL BENCH**

## 2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI SUPPLEMENTARY CAUSE LIST DATED 13.05.2022 (FRIDAY) COURT OF CHAIRPERSON (VIRTUAL MODE) 10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1088 of 2021 & I.A. No. 518 of 2022	Davinder Kumar Singhal Director (Power Suspended) of Medinnbelle Herbal Care Pvt. Ltd. Vs. Sanjay Kumar Chetwani & Anr.	Aditya Madaan	Harsh Gokhale Kunal Negi-R1 Gautam Singhal Santanu Kr. Samant- R2

For Admission (Fresh Cases)

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2.	Comp. App. (AT)	Rushabh Precision Bearing Ltd.	Ankur S. Kulkarni		
	(Ins) No. 536 of	Vs.			
	2022	Shimmit India Pvt. Ltd.			
3.	Comp. App. (AT)	Rajeev Sharma	Mahesh Agarwal	Sumesh Dhawan	
	(Ins) No. 541 of	Vs.			
	2022	Deepak Gupta & Anr.			
4.	Comp. App. (AT)	Nishit Patel	Sanya Kumar		
	(Ins) No. 543 of	Vs.			
	2022	Manjulaben Mahdulal Karelia & Anr.			
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For Admission (After Notice)

5.	Comp. App. (AT)	3G Grupee Geotechnik Graz ZT GMBH	N.V. Raman	
	(Ins) No. 348 of	Vs.		
	2022	Vayam Technologies Ltd.		

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For Judgment

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	6.	Comp. App. (AT)	Advance Engineering Services	Jayesh Desai	Manu Aggarwal
		(Ins) No. 222 of	Vs.		
		2021 & I.A. No.	The Baroda Rayon Corporation Ltd.		
		1819 of 2021	-		

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By order of Hon'ble Chairperson -sd/-

Registrar